

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 64 OF 2011

Thursday, this the 06th day of September, 2012

CORAM:

**HON'BLE DR.K.B.S RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K NOORJEHAN, ADMINISTRATIVE MEMBER**

Thulasidas P
Aged 36 years, S/o Krishnan Nair
Palathumannil, Pilassery P.O
Kunnamangalam Taluk
Kozhikode District
Pin – 673 571

Applicants

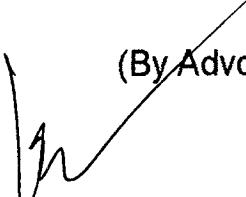
(By Advocate Mr.T.C Govindaswamy)

Versus

1. Union of India, represented by
Secretary to the Government of
India, Ministry of Communications
Department of Posts
New Delhi – 110 011
2. The Chief Postmaster General
Kerala Circle, Department of Posts
Thiruvananthapuram – 695 001
3. The Inspector of Posts
Kunnamangalam Sub Division
Kunnamangalam – 673 571
4. Ms. Siji Santhosh
Pulparambil House
Mundakkal, Poovathuparamba P.O
Kozhikode District – 673 008

- **Respondents**

(By Advocate – Mr.Sunil Jacob Jose, SCGSC (R1-3))



The application having been heard on 06.09.12, the Tribunal on the same day delivered the following:

ORDER

BY HON'BLE MEMBER DR.K.B.S RAJAN, JUDICIAL MEMBER

It has been stated by the counsel for the applicant that the relief in this case has already been granted by the Department and as such, this Original Application has become infructuous. Hence this Original Application is closed without any further order.

(Dated, this the 06th day of September, 2012)


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER

SV


(DR K.B.S RAJAN)
JUDICIAL MEMBER